

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-314  
IB-1895(ND)/2019

IN THE MATTER OF:

Mr. Ashok Agarwal

Vs

M/s. Amiten Polymenrs Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 07.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

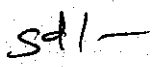
PRESENT:

For the Applicant :

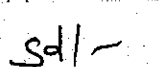
For the Respondent :

ORDER

Adjourned the matter to 22.01.2020.



(SUMITA PURKAYASTHA)  
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)